

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. I.A. 676/2024

In

C.P.(IB)-4087(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Supreme Hydro Engineering Pvt Ltd.

V/s.

Dolphin Offshore Enterprises (India) Ltd.

Appearance

For Petitioner : Adv. Amir Arsiwala i/b Amey Hadwale

For Respondent : Present but did not sign the attendance sheet.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Despite direction on 26.02.2024 to file reply within one week, the reply has been filed on 22.04.2024 which is lying under scrutiny. The Respondent is directed to remove the defect and ensure the same is reflected on the DMS. At the request of the respondent, list on **09.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)